## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

10

T.C.P No. 473/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES:

**HCL Services Limited** 

V/s.

Cable Corporation of India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

10. Adv Santosh Dalii Adv for Corporale Men Debtor

10 Adv. Kentleak Chullear Adv for Operational Albuthan ilb Link Legal India Geditor

Low wines

ORDER

TCP No. 473/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

At request of the Counsel, list this matter on 12.02.2018.

sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)